

- (2) Smt. Rajni Aggarwal, Chairperson, International Committee
- (3) Smt. Priya Khanna, Vice Chairperson
- (4) Smt. Shoba Arora, Vice Chairperson, Delhi Chamber
- (5) Smt. Narinder Pal Kaur, Secretary

PAKISTAN ASSOCIATION OF WOMEN ENTREPRENEURS (PAWE)

- (1) Begum Salma Ahmed. President
- (2) Bushra Ajmal. Joint Secretary
- (3) Frazana Rahman, Secretary, Information
- (4) Basra Sultana
- (5) Shamina Sultana

Import of Super 301 on Textiles Export to U.S.A.

10438. SHRI S. KRISHNA KUMAR: Will the Minister of COMMERCE be pleased to state:

(a) the impact of U.S. decision to list India under Super 301, on the export of textiles; and

(b) the steps being contemplated to save textile export?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SREEDHARAN): (a) So far no action against Indian exports to the United States has been taken by the US under provisions of Super 301. In the circumstances, there is no question of textiles exports from India to US being affected by the listing of India.

(b) Does not arise.

Smuggling of Stationery

10439. SHRIMATI BASAVA RAJES-WARI:
SHRI G.S. BASAVARAJ:

Will the Minister of FINANCE be pleased to state:

(a) whether large scale smuggling of stationery from Nepal, Hong Kong and Singapore is posing a major threat to the Indian stationery industry; and

(b) if so, the steps taken/proposed to be taken to check this smuggling?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHAS-TRI): (a) and (b). The information is not readily available. It is being collected and will be laid on the table of the House.

Sick Tea Gardens

10440. SHRI CHITTA BASU: Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal under consideration of Government for nationalising some sick tea gardens;

(b) if so, the names of the gardens; and

(c) at what stage the proposal stands at present?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SREEDHARAN): (a) No, Sir.

(b) and (c). Does not arise.

Stock Markets

10441. SHRI P.M. SAYEED: Will the Minister of FINANCE be pleased to state:

(a) whether the PHD chamber of Commerce and Industry has pleaded that more stock markets be set up particularly in the State capitals;

(b) if so, the details of the proposals alongwith the reasons advanced; and

(c) Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). PHD Chamber of Commerce and Industry, in a Memorandum dated 31st October, 1989, had suggested inter alia, the development of new stock exchanges as the existing stock exchanges would be under service strain on account of likely increase in the number of registered companies, as well in number of investors and volume of transactions by the turn of century.

(c) Government have noted the above suggestion.

Expenditure on Renovation of ITDC Hotels

10442. SHRIMATI GEETA MUKHERJEE: Will the Minister of TOURISM be pleased to state:

(a) the details of funds earmarked and spent by the ITDC for the purpose of additions, alterations and renovations of its hotel properties during the last three years, year-wise and hotel-wise;

(b) the month-wise details of amount spent on this account during 1989-90;

(c) whether the amount spent in the last month of 1989-90 was disproportionately high; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) The requisite information is given in the attached statement-I.

(b) The requisite information is given in the attached Statement-II.

(c) and (d). The expenditure booked in the last month of 1989-90 has been to the tune of Rs. 365.72 lakhs against the total expenditure of the order of Rs. 1164.00 lakhs for the whole year. The figure of Rs. 365.72 lakhs booked in the month of Mar 90 is inclusive of (1) Rs. 156 lakhs for the works directly undertaken/executed in the whole year by various units (for which the advice was received in Mar 90); (2) Rs. 50 lakhs has been on account of opening of letter of credit/ payment of custom duty; and (3) a sum of Rs. 50 lakhs paid as mobilisation advances for future works thereby leaving a balance of Rs. 100 lakhs approximately as having been spent on addition/alteration/renovation works during the month of Mar 90 which compares favourably with the expenditure incurred in the earlier months.